

**Refusal of credit/advances
For Self-Employment in priority
Sector by various branches of
Banks in Bihar**

2096 SHRI BHOGEN DRA JHA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 887 on 8th October, 1982 regarding non-advancing of credit to small industrial units by various branches of banks in Bihar and state :

(a) whether any enquiry has been made and responsibility fixed for total refusal of credit advances for self-employment in the priority sector as a matter of policy by Jaley, Madhubani, Baheri branches of Bank of India, Kamtaul, Madhubani branches of the State Bank of India, Punjab National Bank in the district of Madhubani and other bank branches in the above districts ;

(b) if so, the details thereabout ; and

(c) if not, the reasons for not doing so ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Enquiries made from the banks reveal that their branches in the areas referred to in the question have not been refusing any viable proposal and are providing need based loans for priority sector, including self-employment ventures.

Payment of Pension to Defence Services Pensioners through Nationalised Banks

2097. DR. V. KULANDAIVELU : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have taken any decision to pay the Defence Services pensioners, who held Honorary Commissions at the time of retirement and are at present drawing

pension through Post Offices to the nationalised banks as per practice prevailing in the case of Civil pensioners ;

(b) if so, the outcome thereof ; and

(c) if not, the reasons therefor and how long more will it take to take a decision in the matter and afford this much needed relief to retired Defence personnel ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) No, Sir.

(d) Does not arise.

(c) The matter is under consideration of the Government.

Central and State Governments Collaboration For 3-Star Hotels

2098. SHRI K. PRADHANI : Will the Minister of Tourism and Civil Aviation be pleased to state :

(a) whether any scheme has been drawn up by the Central Government with the collaboration of State Governments regarding the construction of 3-Star hotels ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF MINISTRY OF THE TOURISM AND CIVIL AVIATION (SHRI KURSHEED ALAMKHAN) : (a) and (b) The India Tourism Development Corporation Ltd. has formulated a scheme for setting up medium priced hotel projects in collaboration with State Governments/State Tourism Development Corporations. The Scheme envisages setting up a separate company the States where Hotel projects are being put up with nearly equal equity partici-